

# **HIGH COURT OF KARNATAKA BENGALURU**

**DATED: 17<sup>TH</sup> SEPTEMBER, 2021**

**STANDARD OPERATING PROCEDURE (SOP) FOR  
CONDUCTING THE MAIN WRITTEN EXAMINATION FOR THE  
POST OF CIVIL JUDGES, SCHEDULED TO BE HELD ON  
30<sup>TH</sup> SEPTEMBER, 2021 AND 01<sup>ST</sup> OCTOBER, 2021**

1. The Main Written Examinations will be held at Government Ramnarayan Chellaram College of Commerce & Management, Race Course Road, Near Basaveshwara Circle, Bengaluru on 30<sup>th</sup> September, 2021 and 01<sup>st</sup> October, 2021 from 10-00 a.m. to 1-00 p.m. and 2-30 p.m. to 5-30 p.m. Name of examination centre and list of eligible candidates is notified on the official website of the High Court of Karnataka, as per Intimation dated 17<sup>th</sup> September 2021.
2. Separate rooms are reserved in examination centre to accommodate the candidates, who are having symptom of Covid-19; for candidates coming from containment zone; and for candidates who are/were in contact with Covid-19 patient and being considered as primary and secondary contacts.
3. Special arrangement is made at Bengaluru for the candidates who have tested positive for Covid-19 and under mandatory quarantine as on the dates of examination and intend to attend the Main Written Examination and such candidates will be permitted to attend the Examination in specified place only.

4. Examination centre will be sanitized a day before the Examination and also on both the days of the Examination, with the assistance of local administration as per the standard guidelines.

5. Toilets and washrooms in the examination centre will be sanitized and liquid soap or sanitizer will be made available.

6. Apart from the General Instructions being issued to the candidates along with the admissions cards, Special Instructions will also be issued.

7. Only the candidates and examination officials will be allowed entry to the premises of the examination centre and none else.

**8. Candidates while entering the examination centre premises shall show either hard copy or the soft copy of the Vaccination Certificate for having received at least one dose of Covid-19 vaccine.**

**9. Candidates, who have not received or were prevented from receiving at least one dose of Covid-19 Vaccine, will be permitted to enter the Examination centre premises subject to production of Covid-19 negative report, which was obtained 72 hours before the Main Written Examination.**

10. Candidates shall ensure maintaining social distance throughout their stay at the examination centre and also outside the examination centre, before and after the Main Written Examination.

11. Candidates are requested to enter the examination centre premises two hours before the start of examination.

12. Candidates are advised to wear new fresh double masks throughout their stay at the examination centre.

13. Before entering the examination centre, candidates shall undergo thermal screening.

14. Hand Sanitizer is made available at the entrance of the examination centre and also at all the examination halls.

15. Seating arrangement in the examination hall (room) will be made in such a manner that minimum 04 feet distance (Head to Head) is maintained between the candidates.

16. List showing the hall (room) numbers allotted to the candidates will be notified at the earliest and in conspicuous places at the examination centre, to avoid congregation of candidates at one place.

17. Candidates will be permitted to bring water bottle to the examination centre and examination hall.

18. Candidates will be provided with packed lunch on both the days. Candidates shall avoid leaving the examination premises after the first examination of the day and should leave the examination centre immediately after the 2<sup>nd</sup> examination of the day.

19. All the examination centre officials like, Examination Superintendent, Invigilators and Observers will also be screened and will be directed to wear double face mask.

20. The candidates will be allowed entry to the examination centre from 08-00 a.m. onwards on both the days of examination, to avoid the congregation of the candidates at the entrance of the examination centre.

21. Local administration and District Health Officer (DHO) will depute a team of officials at each examination centre to screen the candidates and examination officials. An ambulance shall be kept ready outside the examination centre with Medical Officer for any medical exigencies.

**BY ORDER,**

**Sd/-  
(T.G.SHIVASHANKARE GOWDA)  
REGISTRAR GENERAL AND SECRETARY,  
CIVIL JUDGES RECRUITMENT COMMITTEE  
HIGH COURT OF KARNATAKA  
BENGALURU-560001.**